

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

**C.P. No. 676/2010
C.A.452/2016
I.A. 43/2016**

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.Vijayaraghavan**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November, 2016, 10.30 A.M

Name of the Company		Mrs. Sharoo Sud. -Versus- Bhagwan Finance Corporation (P) Ltd. & Ors.	
Under Section		111(4)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


1 PRABHJOT SINGH
ADVOCATE

Petitioner


10/11/16

(2) CHOTOO SUD

Applicant


10/11/16

③ Sannak Mitra.
Dr. Tra Basu
Sanjay Toivendi
Sachin Nandan Pandey
Sanjay Thanghwa (alias)

for petitioners
in IA 43/2016


10/11/16

ORDER

Ld. Counsel for the Petitioner and Respondents and the Ld. Advocate on behalf of the applicant of IA No. 43/2016 are present. IA No. 43/2016 has been moved by the Executor of Late Amrit Lal Sud for substitution his name in place of Late Amrit Lal Sud. No. ~~application~~ *any objection* has been filed opposing the application. Therefore, I.A.No. 43/2016 is hereby allowed. Name of the Executor of Late Amrit Lal Sud be substituted in the petition by the petitioner within 10 days.

I.A.No. 43/2016 is hereby disposed of.

List the matter on 15/12/2016



(S. Vijayaraghavan)
Member (T)



(Vijai Pratap Singh)
Member (J)